

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:1653
ANSWERED ON:16.12.2013
FUND UTILISATION UNDER CSR
Singh Shri Pradeep Kumar

Will the Minister of STEEL be pleased to state:

- (a) whether the public sector undertakings and agencies under the purview of the Ministry have been allocating and utilizing funds for taking up projects under the Corporate Social Responsibility (CSR) scheme;
- (b) if so, the details of the total funds allocated and projects undertaken by these companies under this head during each of the last three years and the current year along with their present status thereof, company and State-wise;
- (c) whether complaints of arbitrary utilisation of funds and gross irregularities in the awarding of contracts and execution of these projects have been received by the Government; and
- (d) if so, the details thereof along with the action taken by the Government in this regard?

Answer

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a)&(b): The public sector undertakings under the Ministry of Steel are allocating and generally utilising funds for taking up projects under the Corporate Social Responsibility (CSR) scheme issued by the Department of Public Enterprises. The details of the funds allocated by the public sector undertakings under the Ministry of Steel for CSR during the requisite period are as under:

(Rs. In Lakhs)

Name of the Central Public Sector Enterprise (CPSE)	2010-11	2011-12	2012-13	2013-14
SAIL	9400	6400	4200	4000
RINL	1540	1200	750	750
NMDC	8156	8013	13321	12685
MOIL	542	628	950	1000
KIOCL	100	230	283	124
MSTC	100	150	355	260
FSNL	10	9	9	4
MECON	180.50	325	497	202
HACL	25	0	0	0
BGC	216	38	17	85

The projects implemented under the CSR relate to water supply arrangement, construction of school buildings, supply of educational materials in schools, electricity facility, solar lighting system, health/family welfare, irrigation facilities, sanitation, relief to victims of natural calamities, imparting vocational training etc. Some of the projects have been completed and some are at various stages of completion. These projects are located in the States of Chhattisgarh, Odisha, West Bengal, Jharkhand, Andhra Pradesh, Bihar etc. Under the scheme of CSR, funds are not allocated state-wise.

(c)&(d): CSR funds/activities are controlled and managed by the respective Boards of the CPSEs. Sporadic complaints are received about the CSR activities of the CPSEs. Such complaints as and when received are forwarded to the concerned authorities for taking appropriate remedial measures.